



2026:AHC:21437

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 19694 of 2025

Tajummul Husain

.....Petitioner(s)

Versus

State Of U.P. And 3 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Upendra Upadhyay
Counsel for Respondent(s)	:	C.S.C., Pranjal Mehrotra

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

Personal affidavit filed today is taken on record.

Sri Upendra Upadhyay, learned counsel for the writ petitioner submits that the writ petitioner has been re-engaged now the grievance has been redressed.

Learned counsel for the respondents have no objection to the same.

Accordingly, the writ petition is **dismissed** as infructuous.

January 30, 2026
Ashu

(Vikas Budhwar,J.)